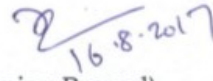


JUDGESHIP: BOKARO

In compliance of the directions of the Hon'ble Acting Chief Justice, Hon'ble High Court of Jharkhand, Ranchi during Video Conferencing on 26.07.2017, the Micro Action Plan for disposal of cases during the target period from 16.08.2017 to 31.08.2017

Micro Action Plan by Judicial Officers at Headquarter Civil Courts, Bokaro

Sl. No.	Name of the Judicial Officers with designation	Number of cases targeted for disposal during 16.08.2017 to 31.08.2017
1	Sri Sanjay Prasad, Principal District & Sessions Judge	16-17



(Sanjay Prasad)
Principal District & Sessions Judge
Civil Courts, Bokaro

JUDGESHIP: BOKARO

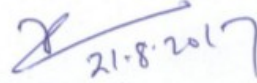
In compliance of the directions of the Hon'ble Acting Chief Justice, Hon'ble High Court of Jharkhand, Ranchi during Video Conferencing on 26.07.2017, the Micro Action Plan for disposal of cases during the target period from 16.08.2017 to 31.08.2017, as submitted by the Judicial Officers of the Judgeship

Micro Action Plan by Judicial Officers at Headquarter Civil Courts, Bokaro

Sl. No.	Name of the Judicial Officers with designation	Number of cases targeted for disposal during 16.08.2017 to 31.08.2017
1	Sri Yogeshwar Mani, Principal Judge, Family Court	30
2	Sri R.S.Upadhyay, District & Additional Sessions Judge-I	11
3	Ms Babita Prasad, District & Additional Sessions Judge-IV	08
4	Sri Ranjeet Kumar, District & Additional Sessions Judge-II (FTC)	10
5	Sri Prakash Jha, Civil Judge (Sr.Div)II-cum-CJM-cum-1 st Assistant Sessions Judge- cum-L.A. Judge	11
6	Sri Debashish Mohapatra, Civil Judge (Sr.Div)-I-cum-ACJM-cum-2 nd Assistant Sessions Judge	06
7	Sri Mithilesh Kumar Singh, S.D.J.M.	08 to 10
8	Sri Sunil Dutta Dwivedi, Civil Judge (Jr.Div.)	06
9	Sri Kusheshwar Sinku, JM-cum Addl.Civil Judge (Jr.Div.)-cum- Judge-in-Charge	07 to 10
10	Ms Rajshree Aparna Kujur, JM-cum Addl.Civil Judge (Jr.Div.)	09
11	Ms Ruchi Dayal, JM-cum Addl.Civil Judge (Jr.Div.)	11
12	Ms Sama Roshini Kullu, JM-cum Addl.Civil Judge (Jr.Div.)	08
13	Ms Nirmala Barla, JM-cum Addl.Civil Judge (Jr.Div.)	05

**Micro Action Plan by Judicial Officers at Sub-Divisional Civil Courts,
Berma at Tenughat**

Sl. No.	Name of the Judicial Officers with designation	Number of cases targeted for disposal during 16.08.2017 to 31.08.2017
1	Rakesh Kumar, Civil Judge (Sr.Div)-I-cum-ACJM-cum- Assistant Sessions Judge	06 to 08
2	Chandra Bhanu Kumar, S.D.J.M-cum- Civil Judge (Jr.Div.) -cum- Judge-in-Charge	08 to 10
3	Sharat Nishikant Kujur, JM 1 st Class-cum-Addl. Civil Judge (Jr. Div.)	05 to 07
4	Milan Kumar, JM 1 st Class-cum-Addl. Civil Judge (Jr. Div.)	05 to 07


21.8.2017

(Sanjay Prasad)
Principal District & Sessions Judge
Civil Courts, Bokaro